I 27 87 900 105

## Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

From ..... 2 14. -. ARWAL ... Constituency (Name of the Constituency)

l) La	out whichever is not applicable) am a candidate set up by B. J. P.  dependent candidate. etails of PAN and status of filing of Inco	*	political party ) / am cont	esting as an
SI. N	o. Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return ( in Rupees)
1.	Self Chit Ranjan Kumas	ATRPK92500	2009-10	R4 157-5001
2.	Spouse- Sont. Meera Kumari	Nil	Hul 19	Hul.
3.	Dependent   Nainsi (Dayher) (N	inor) Hil.	Hil.	Nol.
4.	Dependent 2 ×	×	×	×
5.	Dependent 3×	×	Y	*
3) T	he following case(s) is/ are pending again	st me in which cog	nizance has been taken	by the court:-
SI.	he following case(s) is/ are pending again	Description		by the court:-
SI. No.		Description taken (1951 147)	148,149,324,3 Act - C. J.M., J Bad 1998 3 Sul & Cop. 22	07/302 TIPC . 42 , Ghali Ps. Case No -12-98
SI. No.	Offence  The details of cases where the court has cognizance, Sections of the Act and descriptions.	Description taken (1945) /47, ription 64  1: (i) WB - 38	148, 149, 324, 3 Act - C. J.M., J bad 1998 Both of Cog. 22 6/34 IFC - S.S. J.M both 15. Cope M. 2/20 & 6 Feblooking College Add. Act	07/302 I.PC. 42 , Ehosti P.S. Care No . 12.98 M asauth, Patra 2005 Dfc - 19-02 tust Sext o Turke
SI. No. (a)	Offence  The details of cases where the court has cognizance, Sections of the Act and description of the offence for which cognizance takes.  Name of the court, Case No. and Date of	Description taken (1 4) 51 /47, iption 64 1: (i) Wis - 38 order (ii) Planer 34 (ii) Dlaner revision & Randhe	148, 149, 324, 3  Act - C. J.M., J bad  1998 Both of Cop. 22  6/34, IFC S. J.M  M. S. Cope H. 2/16/  M. P.S. Cope H. 6 2/200  4 6 Explosing Salas, Act  M. B. Cope N. 64/19  7/34 FAL Addl.  Mailay, Patna P.S.  Mailay, Patna P.S.	07/302 Tipe. 42 , Ehmi Ps. Care Ho 12.98 12.98 2005 Dicay - 19-02 4 W/4 47, 427 Feb. , Frot. Sext. of Turky 24, 32 24, 32 Case Ho 98/20064
(b)	Offence  The details of cases where the court has cognizance, Sections of the Act and description of the offence for which cognizance takes.  Name of the court, Case No. and Date of taking cognizance:	Description taken (1 47, 147, 197)  1: (1) W13-38  order (1) Pumpur 3,4  (1) Dhanese revision of Gandhe 387.	148, 149, 324, 3  Act - C. J.M., J'bad  1988 Ball of Cop. 22  6/34 J.F.C S.B. J.M.  4 6 Explosion Salas Act  Maidan Patra P.S.  P.S. Cape No. 64119  P.J. Cape No. 64119  P.J. Cape No. 64119  P.J. Cape No. 64119  P.J. Laber Datal.  Naidan Patra P.S.  P.S. Lendy for Train	07/302/ TIPC. 42 , Ghasi PS. Case Ho 12.98 Masauchi, Patrig 2005 Df Cog - 19-01 4 4/5 4/47, 427 IRU , 1451 SENIOS TURLY 97 14/15 - 241, 323 SENIOS TURLY COSE HO 98/20064 Jun Count of No
SI. No. (a)	Offence  The details of cases where the court has cognizance, Sections of the Act and descrof the offence for which cognizance taker.  Name of the court, Case No. and Date of taking cognizance:  Details of Appeal (s) / Application(s) for (if any) filed against the above order(s):	Description taken (1 47, 147, 197)  1: (1) W13-38  order (1) Pumpur 3,4  (1) Dhanese revision of Gandhe 387.	148, 149, 324, 3  Act - C. IM, J bad  1998 Bat of Cog. 22  6/34, IFC S. IM.  M. J. Cape M. 2/16  M. P.S. Cape M. 62/200  of 6 Explosing Salas, Act  M. A. Cape M. 64/19  Maidan, Patna P.S.  P.S. Cape M. 64/19  Maidan, Patna P.S.  Maidan, Patna	07/302/ TIPC. 42 , Ghasi PS. Case Ho 12.98 Masauchi, Patrig 2005 Df Cog - 19-01 4 4/5 4/47, 427 IRU , 1451 SENIOS TURLY 97 14/15 - 241, 323 SENIOS TURLY COSE HO 98/20064 Jun Count of No

(5) That I give herem below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

### A. Details of movable assets :

Note

(1)

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed
companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
No.		100000	Sout Meers Kin			Hel.
)	Cash in hand	R654-00=	A 51,365 =	Hil.	Hil	Hul.
(ii)	Denneite with Financial	i) Rs 7174= bi) Rs 7413=	HB Hadwar Ajo P.HB Patria, New S.B.I. Br. Haw S.B.I. Br. Haw - P.H.B. Arw - S.B.I. Behar V	How Road Afc. H Low Road - Ho - Latra - Afc. Ho -	273500010 173500010	201809005
iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Rs 50000/- Share in M Kamel rayer and Feel PVF Madram, Pa	Nil.	Hil	Hil	Mil -
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	AIC Policy Fr & 5,000	Hil	Hl	Hl	Hd.
(v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,	for Purchase (India DC	AT Mil.	Nd.	Hul	Not-
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	BROIAH37 CINDICT ModelH1 - 20 Values - 3,	DLS)	Hel.	Nul	rt.l.
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Present value	ley. 150 gm gol	435000/t	Hul .	rtil.

Any other assets such as value of Claims/interest	7. P. Bole Rifle 3000/-	Hil	Hul.	Hul .	Hul.
ix, Gross Total value	R 1496 416/= Rs 4		+		

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse wife-Meang K	Dependent-1	Dependent-2	Dependent-3
i)	Agricultural Land Location(s) Survey number(s)	Willoge Hearing, S. 41163, Ram 5. Hayang, K. 25 50, 137	ates Hul.	Hol.	Mil.	Nhul-
	Area (Total measurement in acres)	674, 5/6 To	stat value -	Hil	thil	Hol.
	Whether inherited property (Yes or NO)	yes.	Hal.	Mil	Nil.	Hid.
	Date of purchase in case of self acquired property	H.B.	Nel.	Hel	Mil.	Mil.
	Cost of Land (in case of purchase)at the time of purchase	Hel	Hul	Hol	Hil.	Hul.
	Any Investment on the land by way of development, construction etc.	Hal.	Hil	Hul.	Hul.	Mil.
	Approximate Current market value	4400000	t Hil	Hal	Hal.	Not.
(ii)	Non-Agricultural Land Location(s) Survey number(s)	At village - Hes Reventer P.S Khate Ho 138	Dhanamar -	Mrd.	Hul.	Hul.
	Area (Total measuffement in sq. ft.)	day for M market v	alkan , As 4	00000/-	thil-	Hul.
	Whether inherited property (Yes or NO)	yes.	Hall -	thel.	Had	Hil.
7)	Date of purchase in case of self acquired property	Hol.	thy.	Hil	Hil	Hol.
	Cost of Land (in case of purchase) at the time of purchase	Hul.	kkt	Mil	Mil	thel.
	Any Investment on the land by way of development, construction etc.	Mil	Hil	Mil	Hul.	Hil
	Approximate Current market value	Rs 400000	of= Hil	Mil	Mil	Mel-
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	Hul	Ahil	Hul	ml	All.
	Built up Area (Total measurement in sq. ft.)	Hil.	Mil	Mil	Hil	Hil

	V Teither inherited property (1 es or NO)	Hil.	\	1
	Doe of purchase in case of serf	Hil.		1
	Cost of property (in case of prochase) at the time of prochase	Wil-		
	Any Investment on the property by way of development, construction etc.	Mrd.		
	Approximate Current market value	Mr. P.		
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Hist.		
	Area (Total measurement in sq. ft.)	thit.	X	
	Built up Area (Total measurement in sq. ft.)	thil.		191
	Whether inherited property (Yes or NO)	12:1		
	Date of purchase in case of self acquired property	Hil.		
	Cost of property (in case of purchase) at the time of purchase	Not.		
	Any Investment on the land by way of development, construction etc.	thes.		
	Approximate Current market value	Had.		V
(v)	Others (such as interest in property)	Hed.		
(vi)	Total of Current Market Value of (i) to (v) above	Me.		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Rs 74 800/	Hil	Hil	Hel	Mil-
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.  Name(s)  Amount outstanding  Nature of Joan	Hul	Hil	Mil	the	Mil.

	Any other liability	tht	Not	Mil	Hul	Hul-
	Grand total of liabilities					
(ii)	Government Dues: Dues to departments dealing with government accommodation	Hil				1
	Dues to departments dealing with supply of water	Hil.			/	
	Dues to departments dealing with supply of electricity	thel.				
	Dues to departments dealing with supply of telephones/mobiles	thel.			X	
	Dues to departments dealing with government transport (including aircrafts and Inclicopters)	Nil.	-			3
	Income Tax Dues	Hil.		1		1
	Wealth Tax Dues			/		1
	Service Tax Dues	thy.	-	/		
	Municipal /Property Tax Dues	thal.				1.
	Sales Tax Dues	Hel.				
	Any other dues	HHU.				
	Grand total of all Govt. dues	He.	NH	Hil	Hil	Hil.

# (7) Details of profession or occupation: a. Sclf......lakkeel

b. Spouse .... House wife.

(8) My educational qualification is as under:

| Machyana - Inter Sauth Stilled Board, Patne 1988.
| 1990.
| Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

### (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum. Chit Ranjan Kumer
2.	Full postal address	13 Kanagung, 345 - Pating, finder 80466
3.	Number and Name of the constituency and state	214 Arwal (Bikos).
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. B. J. P.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Hil.

		Mof	V 5-04	11	ein for which la scome Tax Retu	Harring Sharin		
	(b)	Candidate Chit Ranjan Spouse: Nul	KT - AT RY	K 92500	- 2009-1	D	PS 1	57500/
6.	-	Dependents +	of Assets and	Liabilit	Hil		1	l.
		Description	Self	Spouse	and the formation in general statements	Depende	nt-II	Dependent-III
١.		Moveable Asset (Total value)	R 1496416	/_ Rs 48	4365/2 Hil	Hil		Hel-
В.		Immovable Asset	N 80000	0/= Nul	HU	The	1	thel.
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	HAL	Hul	Hil	taul		Hil
	(ii)	Approximate Current Market Price of Asset (Total Value)	Hul	Hal	Hal	thel		Not.
7		Liabilities						
		(i) Government dues (Total)	tkl	Had	HUL	+)	el	Hil -
		(ii) Loans from Bank, Financial Institutions and others (Total)	Re 74000/2 Vehicle)	for Hil	l Hil	H:-	l	Hul.
8.	(0	ghest educational qualification of the Madhy and Bulker I. A. B. I. I. Give details of School / Unurse) (Name of the School	E.C., Pat E.C., Pat iversity educa	tion with	full form of the	certificate	e/ dipl	1998 1990 loma/ degree was completed

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Marifind at	alada alam	day of	2011
* Crincu, at	tois me		ALLEST COURTS WITH CONTRACT OF

7-1 N 2 11-1 3 11 X 30 | 12 | 20 11 DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magnetrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly.